

Annexure-3

Name of the Corporate Debtor : Adityaman Enterprises Private Limited

Date of commencement of Liquidation: 24/09/2025; List of Stakeholders as on 06/01/2026

List of Secured financial creditors													(Amount in ₹)			
Sl. No.	Name of Creditor	Identification No.	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of Contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any	
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Whether Security Interest relinquished (Yes/No)	Details of Security Interest							
1	SANGLI DISTRICT CENTRAL CO OPERATIVE BANK LIMITED		19-03-2025	3,03,60,089	3,03,60,089	Secured Financial Creditor	3,03,60,089	-	1) GAT No.399: ₹34,78,000 for 1.97 acres (land and building). 2) GAT No.14/A1/B: ₹3,38,20,000 for 36.60 acres (land). 3) GAT No.4: ₹3,48,00,000 for 0.29 acres (land). 4) GAT No.240/2B/2/A: ₹2,07,06,000 for 34.51 acres (land). 5) GAT No.4 (Hotel): Value not specified; it's listed as a hotel.	-	100	-	-	-	-	Claim amount is fully admitted